NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 15/111/10 CA. NO.

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. Sh. Sanjiv Bhavani & Ors. V/s. M/s. Infotechics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ABMAY RATAPSINGA	y Adv	Petitoner	Sel
2.	P. NAGE		Res ponden	
2.	Shuchi seju	var Adv	Responded	
4.	Ashutosh Gu	pta Adv.	Responden	As

ORDER

At request of the petitioner's counsel, the matter is adjourned to 02.09.2016.

(Ina Malhotra)
Member Judicial